

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 403 of 2020	Om Prakash Rajgarhia, Erstwhile Managing Director, Overnite Express Vs. Hi Tech Resource Management Ltd. & Anr.	Monish panda	Shalini Sati Prasad

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	
3.	Comp. App. (AT) (Ins) No. 69 of 2021	Subrata M. Maity RP of Eskay K' N' IT (India) Ltd. Vs. COC of Eskay K' N' IT (India) Ltd. Through Bank of India & Ors.	Vikram Hegde	
4.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P.Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	

For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta
6.	Comp. App. (AT) (Ins) No. 967 of 2020	Stressed Assets Stabilization Fund Vs. Sethi Engineers and Foundry Ltd.	Sumant Batra	Y. Suryanarayana
7.	Comp. App. (AT) (Ins) No. 968 of 2020	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan

8.	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3
9.	Comp. App. (AT) (Ins) No. 08 of 2021	Kamlesh Govind Pansuriya Vs. Bank of India & Anr.	Keith Varghese	
10.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 417 of 2020 Part Heard	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors. With	Kumar Anurag Singh	Rohan R. Sonawane-R1 Arpan Behl-R2 Dinkar Singh-RP
12.	Comp. App. (AT) (Ins) No. 665 of 2020 Part Heard	Sunil Avdhut Devdharkar Vs. Print House India Pvt. Ltd. & Ors. With	Akshay M. Gosavi	Kush Chaturvedi Rohan Sonawane-R1 Arpan Behl-R2 Kush Chaturvedi-R3
13.	Comp. App. (AT) (Ins) No. 744 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	Rohan R. Sonawane-R1 Dinkar Singh-R2 Arpan Behl-R3

12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

14.	Comp. App. (AT) (Ins) No. 584 of 2020 Part Heard	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. With	Gautam Singh	Anoop Prakash Awasthi-R1 Avinash Mohapatra-R2
15.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	Anoop Prakash-R1

16.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma
17.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd.	Rakesh K.Sharma	Anoop Prakash Awasthi

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

18.	Comp. App. (AT) (Ins) No. 539 of 2020 Part Heard	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury
19.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg Raveena Rai

Note: The Court will rise at 03:00 PM.

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**